Government of India Ministry of Finance Department of Financial Services

LOK SABHA

Unstarred Question No. †3457 Answered on Monday, August 8, 2022/Sravana 17, 1944(Saka)

ALLOCATION OF FUNDS UNDER RIDF

†3457. SHRI SUNIL KUMAR SONI:

SHRI ARUN SAO:

SHRI VIJAY BAGHEL:

SHRI DULAL CHAND GOSWAMI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the programmes being implemented for rural infrastructure development in the country;
- (b) whether the funds have been allocated by the Union Government to the States under Rural Infrastructure Development Fund (RIDF);
- (c) if so, the details thereof including the funds allocated for training and other services/works for development of rural infrastructure during the last three years and the current year, State-wise including Bihar and Chhattisgarh; and
- (d) the steps taken by the Government for proper implementation of the Centrally sponsored rural development schemes in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD)

(a): The Ministry of Rural Development (MoRD) is implementing a number of welfare schemes in rural areas for bringing an overall improvement in the quality of life of the people, strengthening livelihood opportunities, promoting self-employment, development of infrastructure etc. These include Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhayay – Gramin Kaushalya Yojana (DDU-GKY) etc.

In addition, National Bank for Agriculture and Rural Development (NABARD) is implementing various schemes for development of critical infrastructure in rural areas under various funds, such as, Rural Infrastructure Development Fund (RIDF), Long Term Irrigation Fund (LTIF), Micro Irrigation Fund (MIF), Dairy processing and Infrastructure Fund (DIDF), Fisheries and Aquaculture Infrastructure Fund (FIDF).

- (b) & (c): Based on the recommendation of the Govt., RBI makes annual allocation of funds to NABARD for RIDF. NABARD, in turn, allocates funds to the States. State-wise details of the funds sanctioned under RIDF during the last three years (including Bihar and Chhattisgarh) are annexed.
- (d): The progress under schemes implemented by MoRD is being regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings & Pre-Empowered/Empowered Committee Meetings with the States. In addition to this, special review meetings/monthly review meetings are also held at different levels in the MoRD with State Governments. The representatives from the Ministry also visit States and provide on-site guidance to the State/UT representatives for speedy implementation of the schemes.

Under RIDF, the State Governments have their own mechanism for monitoring of projects, which includes monitoring by their Engineers/Officers including that of Quality Control Wing, etc. The monitoring of RIDF projects by NABARD is conducted through Desk Monitoring (off-site), and Field Monitoring (on-site).

Annexure as referred to in Part (b) & (c) of Answer to Lok Sabha Unstarred Question No. 3457 for reply on 08.08.2022

Rural Infrastructure Development Fund - Details of sanctions to States in last three years as on 02.08.2022

(Amount in Rs. crore)

0	(Amount in Rs. cro			
Sr. No.	Name of State	2019-20	2020-21	2021-22
1	ANDHRA PRADESH	1199.17	1793.60	2765.89
2	ARUNACHAL PRADESH	304.72	347.75	453.84
3	ASSAM	1009.86	1149.09	2100.48
4	BIHAR	1643.10	2399.53	3130.13
5	CHATTISGARH	1038.81	1432.38	1641.32
6	GOA	88.57	344.30	505.51
7	GUJARAT	2678.60	2989.77	3245.50
8	HARYANA	1295.21	1129.60	1886.76
9	HIMACHAL PRADESH	752.47	844.22	1134.33
10	JAMMU & KASHMIR	462.63	786.95	1542.07
11	JHARKHAND	1868.47	2026.08	2305.25
12	KARNATAKA	836.69	1076.31	2084.21
13	KERALA	549.84	534.74	662.88
14	MADHYA PRADESH	2464.50	2758.50	3035.80
15	MAHARASHTRA	2083.01	1309.35	1513.30
16	MANIPUR	69.38	139.29	202.75
17	MEGHALAYA	204.75	209.55	250.16
18	MIZORAM	94.27	266.35	310.94
19	NAGALAND	21.19	27.53	5.55
20	ODISHA	2573.86	3234.25	4013.40
21	PUDUCHERRY	0.00	55.36	19.20
22	PUNJAB	594.43	563.66	823.06
23	RAJASTHAN	1556.32	1702.20	2759.64
24	SIKKIM	34.61	51.06	145.00
25	TAMILNADU	2243.40	2412.64	3110.99
26	TELANGANA	1049.53	1142.55	1513.19
27	TRIPURA	221.92	304.46	410.39
28	UTTAR PRADESH	1602.12	1709.27	1915.12
29	UTTARAKHAND	561.34	429.81	531.59
30	WEST BENGAL	1233.87	1659.62	2054.45
	TOTAL	30336.64	34829.78	46072.70

Source: NABARD